

12

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER : CA/ /2017

PETITION NUMBER : TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21
others

UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) Keethikiran
for Anirudh Krishna

Counsel for R3, 4, 6, 11, 13, 16-18
20-22



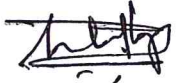
2. S. Manojkumar
(For B. Dharamani)

Counsel for Petitioners



3. Archana For
Sibi Vishnu

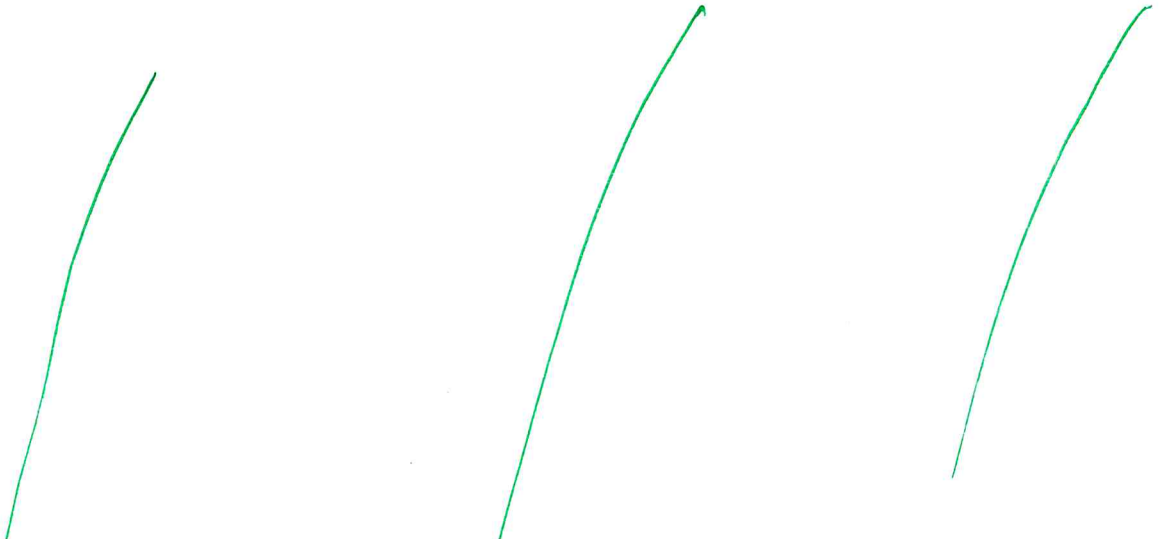
Counsel for R14, R15



4. G. Ananthakrishnan For
Rama Subramanian

Counsel for R 02





ORDER

Shri B Dhanaraj, counsel for petitioner present and filed counter in CA 58/2017. Shri Keerthikiran, counsel for R3, R4, R6, R11, R13, R16 to R18, R20 to R22, Counsel for R12 and Ms Archana, counsel for R14 & R15 are present. Counsel for R2 & R5 who is the applicant in CA 58/2017 are called but absent. No representation. One last opportunity is provided for the presence of the applicant in CA 58/2017 failing which appropriate order will be passed. Put up on **03.07.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc